



High Court of Judicature at Patna

STENOGRAPHER RECRUITMENT EXAMINATION, 2025

ADDENDUM NOTICE

No.- 90/R&A

Dated: 02nd December, 2025

In continuation of the Recruitment Advertisement No.PHC/02/2025 dated-21st August, 2025 for direct recruitment to the post of Stenographer in the establishment of this Court, the following clause shall be inserted in the form of "Note" below "Clause 6 i.e. Mode of Selection" of the advertisement and shall form part of the advertisement:

Clause 6. Mode of Selection :-

Note:- *In light of resolution of the Hon'ble Court, 05 (Five) marks shall be awarded for each completed year of service to the Personal Assistants engaged on contract basis, who are presently working in the Patna High Court, subject to the condition that maximum 25 marks can be awarded to them at the rate of 5 marks for each completed year in light of resolution no.1003 dated 22.01.2021 of the State Government, which shall be applied at the stage of Written Test. In no case, the total marks obtained after addition would exceed beyond the maximum marks of Written Test. The length of service shall be calculated as on the date of publication of advertisement i.e. 21.08.2025.*

The other terms & condition of the aforesaid advertisement remains unchanged.

By order of the Court

Sd/- P. K. Malik

Registrar General